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SLP(C)... 5713 OF 2004

ITEM No.33

Court No. 9

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(C)..CC...5713/2004  
(From the judgement and order dated 11/07/2003 in CWP 1682/02  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASBIR SINGH

Petitioner (s)

VERSUS

PUNJAB & SIND BANK & ORS.  
I.A.No.1(Appln. for condonation of delay in filing SLP)

Respondent (s)

Date : 06/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Gopal Prasad,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

( Meenu Sethi )  
Court Master

( Promila Nagpal )  
Court Master





